## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P. No. 367/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: Suvarana Sanjivani Sugarcane Transport Pvt. Ltd.

V/s

ROC, Pune

252(1)

SECTION OF THE COMPANIES ACT: 252 of the Companies Act 2013.

DESIGNATION NAME S. No. ROC, Bono Mumberi on labort of Rue, Pune

BRACTISING SECREPARY FOR Petitioner

## ORDER CP No.367/252(1)/NCLT/MB/MAH/2017

Heard the Counsel for the Petitioner. List this matter on 18.10.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M. K. SHRAWAT

Member (Judicial)